Annexure-3

Name of the corporate debtor: Future Lifestyle Fashion Limited ; Date of commencement of Liquidation :22.07.2026 ; List of creditors as on: 30.10.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India	11-05-2023	4,76,59,75,821	4,76,59,75,821	Banks/Financial Institutions	4,76,59,75,821	4,76,59,75,821	No	13.86			-		
2	Centbank Financial Services Limited (Debenture Trustee)	18-05-2023	4,83,26,26,800	4,83,26,26,800	Banks/Financial Institutions	4,83,26,26,800		No	12.93			-		
3	Bank of India	18-05-2023	4,17,33,83,483	4,17,33,83,483	Banks/Financial Institutions	3,27,10,63,658	3,27,10,63,658	No	9.51			-		
4	Bank of Baroda	17-05-2023	2,96,79,83,573	2,96,79,83,573	Banks/Financial Institutions	2,96,79,83,573		No	8.63			-		
5	IDBI Bank	18-05-2023	1,21,43,82,339	1,21,43,82,339	Banks/Financial Institutions	1,21,43,82,339		No	3.50			-		
6	HSBC	25-05-2023	81,43,99,588	81,43,99,588	Banks/Financial Institutions	81,43,99,588	81,43,99,588	No	2.37			-		
7	HDFC Bank	11-05-2023	75,81,86,198	75,81,86,198	Banks/Financial Institutions	75,81,86,198		No	2.20			-		
8	Canara Bank *	16-05-2023	1,59,98,33,816	66,89,59,629	Banks/Financial Institutions	66,89,59,629	66,89,59,629	No	1.95			93,08,74,187		We have a received a updated claim during the Liquiodation process but claims which were verified and admitted during the CIRP have not been re-verified by the Liquidator, in accordance with Regulation 30(2) of the Liquidation Process Regulations, 2016.
9	Jammu and Kashmir Bank	12-05-2023	47,53,90,874	47,53,90,874	Banks/Financial Institutions	47,53,90,874	47,53,90,874	No	1.38			-		
10	IndusInd Bank	17-05-2023	44,07,03,965	44,07,03,965	Banks/Financial Institutions	44,07,03,965		No	1.28			-		
11	Axis Bank	16-05-2023	27,86,97,113	27,86,97,113	Banks/Financial Institutions	27,86,97,113		No	0.81			-		
12	IDFC First Bank	18-05-2023	17,32,11,273	17,32,11,273	Banks/Financial Institutions	17,32,11,273		No	0.5			-		
	TOTAL		22,49,47,74,843	21,56,39,00,656		20,66,15,80,831	9,99,57,89,570					93,08,74,187		

Notes — Liquidation Claims / List of Stakeholders

1.The claims admitted during the CIRP have been considered as the basis for preparation of the List of Stakeholders in the liquidation process.

2.Claims which were verified and admitted during the CIRP have not been re-verified by the Liquidator, in accordance with Regulation 30(2) of the Liquidation Process Regulations, 2016.

3.Claims received during the CIRP but not verified during the CIRP have been verified by the Liquidator in accordance with Regulation 30(2) of the Liquidation Process Regulations, 2016.

4.The amount admitted in the List of Stakeholders represents the amount determined after considering the claim submitted, documents/evidence available and verification undertaken, wherever applicable.

5.Where a claim has been rejected, wholly or partly, the reasons for such rejection/reduction have been recorded and communicated to the concerned claimant in accordance with the applicable provisions.

6.The List of Stakeholders has been prepared category-wise based on the proofs of claims submitted and accepted, in accordance with Regulation 31 of the Liquidation Process Regulations, 2016.

7.The amounts reflected in the List of Stakeholders are subject to revision/updation in accordance with the provisions of the Insolvency and Bankruptcy Code, 2016 and the Liquidation Process Regulations, 2016.

8.Claims submitted during the liquidation process have been verified by the Liquidator and admitted/rejected, wholly or partly, based on the supporting documents and information available.